

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 20133/2018

(Arising out of impugned final judgment and order dated 26-10-2017 in WPMS No. 1074/2008 passed by the High Court of Uttarakhand at Nainital)

MOHD. INAM

Petitioner(s)

VERSUS

SANJAY KUMAR SINGHAL & ORS.

Respondent(s)

Date : 26-06-2020 This petition was called on for pronouncement of judgment today.

For Petitioner(s) Mr. Ashok Kr.Sharma, Sr. Adv.
Mr. Kshitij Mudgal, Adv.
Mr. Ekansh Bansal, Adv.
Mr. Parmanand Gaur, AOR

For Respondent(s) Mr. Rishi Bharadwaj, Adv.
Mr. Arvind Kumar Gupta, AOR

Hon'ble Mr. Justice B.R.Gavai pronounced the Reportable judgment of the Bench comprising Hon'ble Mr. Justice Navin Sinha and His Lordship.

Leave granted.

The appeal is allowed in terms of the signed Reportable judgment.

Pending application, if any, shall also stand disposed of.

(Asha Sundriyal)
AR-CUM-PS

(Anita Rani Ahuja)
Assistant Registrar

(Signed Reportable judgment is placed on the file.)